

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

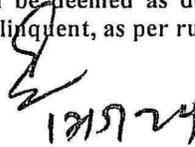
**ORDER**

The following transfer and postings are hereby made in official exigency, with immediate effect:

Sl. No.	Name, Desig. & Emp. Code (Ms./Sh.)	From	To
01	Kamal Kumar, JA EC: 55717512	Reader cum Ahlmad in the Abolished Court of Ms. Garima Jindal, the then MM-03 (North-West), Rohini Courts, Delhi	Reader cum Ahlmad in the Court of Sh. Ankit Solanki MM (NI Act) Digital Court -02 (North), Rohini Courts, Delhi
02	Sushant Rana, JJA EC: 55024362	Asst. Ahlmad cum trouble shooter in the Court of Ms. Himanshi Tyagi MM (NI Act) Digital Court-01 (North), Rohini Courts	Asst. Ahlmad in the Court of Sh. Ankit Solanki MM (NI Act) Digital Court - 02 (North), Rohini Courts, Delhi

Note: (i) Transferred officials shall handover the charge of all the Court records in their custody alongwith the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.

(ii) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

  
(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 16157-16177 /P&T/Admn.II/THC/HQs/2024

Dated, Delhi the 07 MAY 2024

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judge, North-West & North, Delhi.
2. The Officers concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi